

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2013

Dated 25th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Moser Baer Clean Energy Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant (s) : Mr. Vishal Gupta

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjaya Balaji for R-1**

ORDER

We have heard the learned counsel for the parties. The learned counsel for the Appellant is directed to file his respective comprehensive Written Submissions on or before 11.08.2014 after serving copy on the other side. Thereupon, the learned counsel for the Commission is directed to file his reply comprehensive Written Submissions on or before 22.08.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **25.08.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**